

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

53.

C.A./369/2023 in CP/203(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2024**

NAME OF THE PARTIES:

Uday Inderraj Kapoor

Vs

Chromewell Engineering Private Limited

SECTION: 241(1), 242(4), 244(1) OF THE COMPANIES ACT, 2013. Rule 11 of NCLT.

ORDER

1. Adv. Arka Saha i/b Khaitan & Co., Ld. Counsel for the Petitioner present.
Ms. Poornima Eapen i/b MZM Legal LLP, Ld. Counsel for the Respondents present.

2. By order of the Bench, list this matter on **01.08.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)